

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.228 – IA/559(AHM)2023
In
CP(IB)/320(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Raj Radhe Finance Limited
V/s

Shree Ramrajya Cotex Private Limited

.....Applicant

.....Respondent

Order delivered on 14/09/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

:Ms. Noopur K Dalal, Ld. Adv.

For the Respondent

:None

ORDER

IA/559(AHM)2023

Learned Counsel, Ms. Noopur K Dalal appears for the Applicant.

We direct the counsel for the applicant to file the Assets Memorandum.

List for hearing on 09.10.2023.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)